PUBLIC ANNOUNCEMENT

(Under Regulation 31 of the Insolvency and Bankruptcy Board of India(Liquidation Process)Regulations,2016

FOR THE ATTENTION OF THE STAKEHOLDERS OF

NEUTRINO POWER SYSTEMS PRIVATE LIMITED-UNDER LIQUIDATION LIST IF STAKEHOLDERS

SL.NO	NAME OF THE STAKEHOLDER	CLAIMS SUBMITTED IN Rs.	CLAIMS ADMITTED IN Rs.
Α	Financial Creditor		
1	Bank of Bahrain & Kuwait BSC	108,247,682.43	108,247,682.43
В	Operational Creditor		
	IRP	173,562	173,562
С	Workmen & Employees		
	K.Ramesh Babu Sept-14/12	83060	83060
	P.Shiva Kumar Sept-14/12	75584	75584
	B.Shanth-Aug	6532	6532
	TOTAL	108,586,420.43	108,586,420.43

The above list of Stakeholders has been filed witht the Adjudicating Authority at Hyderabad on 27.02.2019

Name of the Liquidator: CHANDRA SEKHAR ARASADA

Date and Place: 27.02.2019, Hyderabad-500090.

(Under Regulation 31 of the Insolvency and Bankruptcy Board of India(Liquidation FOR THE ATTENTION OF THE STAKEHOLDERS OF

NEUTRINO POWER SYSTEMS PRIVATE LIMITED-UNDER LIQUIDATION LIST IF STAKEHOLDERS (MODIFIED)

3/11/2020

	3/11		-,,
SL.NO	NAME OF THE STAKEHOLDER	CLAIMS SUBMITTED IN Rs.	CLAIMS ADMITTED IN Rs.
Α	Financial Creditor		
1	Bank of Bahrain & Kuwait BS	108,247,682.43	108,247,682.43
В	Operational Creditor		
	IRP	173,562	173,562
	Dy. Commissioner of		
	Income Tax, Circle		
	16(1),Hyderabad.	6,833,894	6,833,894
С	Workmen & Employees		
	K.Ramesh Babu Sept-14/12	83060	83060
	P.Shiva Kumar Sept-14/12	75584	75584
	B.Shanth-Aug	6532	6532
	TOTAL	115,420,314.43	115,420,314.43

The above list of Stakeholders has been filed witht the Adjudicating Authority at

Name of the Liquidator: CHANDRA SEKHAR ARASADA

Date and Place: 11-03.2020, Hyderabad-500090.